

NOTIFICATION No. 171 / 2017

Thiru J.Chandran, District Judge, functioning as XVII Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai in G.O.(D) No.1218, Home (Courts.II) Department, dated 23.09.2017 is posted as Judge, I Additional Special Court for exclusive trial of cases under NDPS Act, Chennai, vice Thiru K.Ayyappan, transferred.

Thiru K.Ayyappan, District Judge, functioning as Judge, I Additional Special Court for exclusive trial of cases under NDPS Act, Chennai, is transferred and posted as Additional District Judge & Presiding Officer, Principal Special Court under E.C. Act, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 04.10.2017.

R. J. Inc
04/10/17
REGISTRAR GENERAL

To

1. Thiru J.Chandran, XVII Additional Judge, City Civil Court, Chennai.
2. Thiru K.Ayyappan, Judge, I Additional Special Court for exclusive trial of cases under NDPS Act, Chennai.
3. The XVII Additional Judge, City Civil Court, Chennai.
4. The Judge, I / II Additional Special Court for exclusive trial of cases under NDPS Act, Chennai.
5. The Principal Judge, City Civil Court, Chennai.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.

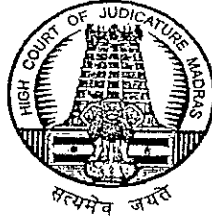
Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras (12 copies).
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Record Keeper, A.D. Records, High Court, Madras.

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R.O.C.No.53905-A/2017-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges - Transfer and Postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 171 / 2017, dated : 04.10.2017.

Thiru J.Chandran, District Judge, functioning as XVII Additional Judge, City Civil Court, Chennai, who has been transferred and posted as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai, vide High Court's Notification cited above, is required to hand over charge of his present post to the XVI Additional Judge, City Civil Court, Chennai, immediately, and take charge of the new post from Thiru K.Ayyappan, Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai, immediately, on the same day.

On relief, Thiru K.Ayyappan, who has been transferred and posted as Additional District Judge & Presiding Officer, Principal Special Court under E.C. Act, Chennai, vide High Court's Notification cited above, is required to take charge of the new post, immediately, on the same day.

After taking charge of the post of Additional District Judge & Presiding Officer, Principal Special Court under E.C. Act, Chennai, Thiru K.Ayyappan, is required to continue hold full additional charge of the post of Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai, until further orders.

The XVI Additional Judge, City Civil Court, Chennai, is required to hold full additional charge of the post of XVII Additional Judge, City Civil Court, Chennai, until further orders.

HIGH COURT, MADRAS.
DATED: 04.10.2017.

R. J. M.
04/10/17
REGISTRAR GENERAL

To

1. Thiru J.Chandran, XVII Additional Judge, City Civil Court, Chennai.
2. Thiru K.Ayyappan, Judge, I Additional Special Court for exclusive trial of cases under NDPS Act, Chennai.
3. The XVI / XVII Additional Judge, City Civil Court, Chennai.
4. The Judge, I / II Additional Special Court for exclusive trial of cases under NDPS Act, Chennai.
5. The Principal Judge, City Civil Court, Chennai.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.